

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No.3695/2024

JAGDISH MOHAN

Appellant(s)

VERSUS

THE STATE OF U.P. & ANR.

Respondent(s)

IA No. 154251/2023 - APPLICATION FOR PERMISSION

IA No. 79264/2023 - EXEMPTION FROM FILING O.T.

Date : 09-07-2026 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R. MAHADEVAN

HON'BLE MR. JUSTICE MANMOHAN

[PARTIAL COURT WORKING DAYS BENCH]

For Appellant(s) : Ms. K. R. Chitra, AOR

For Respondent(s) : Ms. Ruchira Goel, AOR

UPON hearing the counsel the Court made the following
O R D E R

In view of the letter circulated by the learned
counsel for the respondent no.1-State, the matter is
adjourned by two weeks.

(KRITIKA TIWARI)
COURT MASTER (SH)

(AVGV RAMU)
COURT MASTER (NSH)